

IN THE COURT OF SH. ASHOK KUMAR, ACMM-2 CUM ACJ,
ROUSE AVENUE COURT COMPLEX, NEW DELHI

CBI VS Swarn Kumar Chopra & Anr.
CC No. 53/2019

30.07.2020

Present: None.

The matter mentioned above is listed for hearing today. The said matter is taken up from my residence, in view of the prevailing pandemic of COVID-19 as per directions of Hon'ble High Court and Ld. District Judge.

Issue notice of a brief hearing to the respective counsels of the accused persons for **05.08.2020 at 12.30 pm**. Accordingly, the Reader is directed to list the matter for video conferencing after apprising the counsels of both parties.

Copy of this order be provided to the respective counsels for accused persons and Ld. PP for CBI as per the guideline framed by Ld. District Judge through electronic mode/email/WhatsApp and be also uploaded on the official Website of Delhi District Court. Ahlmad/Asstt. Ahlmad is also directed to take a print out of the ordersheet and tag the same in the judicial file.



(ASHOK KUMAR)
ACMM-2 CUM ACJ, ROUSE
AVENUE COURT, NEW DELHI-
30.07.2020